



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 4049/2015

This the 17th day of February, 2020

**Hon'ble Mr. Ashish Kalia, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Rajendar Kumar, Age-49 years
Senior Accounts Officer,
Group "B" [Gazetted]
O/o Accounts Office [Project]
Sea Bird, R.K. Puram
New Delhi-110066

...Applicant

(By Advocate: None)

VERSUS

1. Union of India Through the Secretary
Ministry of Defence, Govt of India
South Block, New Delhi-110011
2. The CGDA, Ulan Batar Road
Palam, Delhi Cantt-110010
3. PCA [FYs]
10-A, S.K. Bose Road, Kolkata-700001
4. CFA [FYs]
DGF, Accounts Office,
OPTO Electronics Factory
Raipur, Dehradun-248808
5. Shri Dhananjay Kumar,
Finance Manager [MS]
6, South Block, New Delhi-110011
6. Shri K.K. Singh, Additional CDA
Office of PIFA [Army-O]
H, Block, New Delhi-110011

...Respondents

(By Advocates: Sh. Padma Kumar S. for Sh. Hanu Bhaskar; Sh. S.K. Tripathi for Sh. Gyanendra Singh)

ORDER (Oral)**Hon'ble Mr. Ashish Kalia, Member (J):**

None has appeared for the applicant, even on the last date of hearing, i.e., on 26.11.2019. Today, the applicant's counsel is again absent. This Tribunal is of the view that the applicant has lost interest in pursuing the present OA.

Accordingly, this OA stands dismissed on account of non-prosecution.

(Mohd. Jamshed)
Member (A)

/akshaya/

(Ashish Kalia)
Member (J)